



क्षेत्रीय कार्यालय, उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
REGIONAL OFFICE, U. P. POLLUTION CONTROL BOARD

आवास विकास परिषद कालोनी, सेक्टर-10, योजना संख्या-3, झूंसी, प्रयागराज - 221506
Avas Vikas Parishad Colony, Sector-10, Scheme No. 3, Jhunsi, Prayagraj,

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संदर्भ सं० ६००५५१ / सी० - २०३ / २०२३

दिनांक १०/०७/२०२३

To,

E-Mail/Registered Post

The Registrar,
The National Green Tribunal
Principal Bench,
New Delhi
E-Mail:- judicial-ngt@gov.in

Subject:- Compliance of direction issued by Hon'ble National Green Tribunal in O.A No. 203/2021 Devi Das Khatri Vs. Union of India in order dated July 10, 2023.

Sir,

With reference to the subject mentioned above, this is to inform you that in compliance of order issued on dated 10-07-2023 by Hon'ble National Green Tribunal in O.A No. 203/2021 Devi Das Khatri Vs. Union of India in order dated 10-07-2023. The compliance report is submitted for your kind perusal and necessary action please.

Encl:-As Above.

Your Sincerely



(R. K. Singh)
Regional Officer

Copy to:-

1. Member Secretary, U.P. Pollution Control Board Lucknow for information.
2. Chief Environmental Officer (Circle-2), U.P. Pollution Control Board Lucknow for information.
3. Chief Law Officer, U.P. Pollution Control Board Lucknow for information.
4. Sri Pradeep Misra, Advocate on Record, Hon'ble Supreme Court/NGT, B-235, Sector-19, Noida, for perusal and necessary action please.



Regional Officer

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Action Taken Report and Compliance report in O.A. No. 203/2021
Devi Das Khatri Vs. Union of India, in compliance of order passed
on dated July 10, 2023

Hon'ble NGT New Delhi has passed the following order in aforesaid OA on 10.07.2023.

State PCB is directed to further file report on the observations, identify all violations and action taken for past violations and restoration of the area.

That this is submitted that earlier there were total 83 Silica Sand Washing Plant operating in Shankargarh. Out of these 83 Silica Sand Washing Plants Units most of Silica Washing Plant were not having proper Consent to Establish (CTE) /Consent to operate (CTO) from UPPCB. SO, UPPCB had closed down these illegal Silica Sand Washing Plant and imposed penalty of Rs. 7,25,000.00 on each plant. Thereafter, at present only 42 Silica Sand Washing Plant are operating in Shankargarh after obtaining valid CTO from UPPCB. Silica Sand Washing Plants are very small units in which Silica Sand Washing is done through 3-4 pits filled with water and this water is recycled after treatment through settling. All units are having ETP consisting of Settling tank/Sedimentation Tanks. This treated water is recycled back in the process of Silica Sand Washing.

Besides above at present mining is done through 7 lease holders in Shankargarh who are having valid CTO from UPPCB. The committee constituted earlier has already submitted report and given observations and recommendation for imposing environmental compensation for the period of mining activity without having valid consent from UPPCB.

The report is being submitted for kind perusal and necessary action.



(R.K. Singh)

Regional Officer

U.P. Pollution Control Board, Prayagraj